CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 1.4.2016

RA No. 12/2012 (OA 400/2010) with MA No.262/2012

Mr. Ramavatar Bochlia, Proxy Counsel for the applicant. None Present for respondent No.1.

Mr. V.D. Sharma, Counsel for respondent No.2.

None present for respondents No.3 & 4.

Mr. Mukesh Agarwal, Counsel for respondent No.5.

The applicant has filed a Review Application for reviewing/recalling the judgment dated 25.5.2011 passed in OA No.400/2010(Om Prakash Sharma Vs. UOI & Ors.). On 6.9.2012 the applicant was present in person. The applicant was not present on 15.9.2012, 5.11.2012, 22.10.2013. 20.12.2012 16.4.2013, 20.8.2013. 22.11.2013, 29.1.2014, 14.2.2014, 24.3.2014, 29.4.2014, 27.5.2014, 25.7.2014, 25.8.2014, 24.9.2014, whereas the applicant was present in person on 28.10.2014 but on that day there was no Division Bench. Thereafter, on 23.12.2014 none is present. On 6.1.22015 the applicant is present in person. On 15.1.2015 none for the applicant . On 9.2.2015 proxy counsel for the applicant appeared. On 26.2.2015 none for the applicant. on 10.3.2015, 7.4.2015, 15.5.2015 also none for the applicant. On 24.7.2015 at the request of counsel for the applicant the matter was adjourned. Again on 16.9.2015, 26.10.2015 none for the applicant. On 26.11.2015 the matter was adjourned. On 25.1.2016 none present for the applicant. Also on 29.2.2016 and 28.3.2016 there was none present for the applicant. It appears that the applicant is not interested in pursuing the RA. The RA is dismissed for non-prosecution of the same.

(MS.MEENAKSHI HOOJA) ADMINISTRATIVE MEMBER (DR.K.B.SURESH)
JUDICIAL MEMBER

Adm/